



SUPREME COURT OF INDIA

The Collegium of the Supreme Court has recommended the name of Smt Sreeja Vijayalakshmi, Advocate, for appointment as Judge of the High Court of Kerala in the following terms:

The recommendation for appointment of the above candidate as Judge of the High Court of Kerala was made by the Collegium of the High Court on 5 December 2023.

On 12 March 2024, consideration of the recommendation was deferred with a view to seek a report from the Chief Justice of the High Court of Kerala in consultation with members of the High Court Collegium on the suitability of the candidate in light of the inputs placed by the Department of Justice in the file.

The Chief Justice of the High Court of Kerala by a letter dated 21 March 2024 forwarded his report in response to a communication addressed to him by the Chief Justice of India, after consultation with the members of the High Court Collegium on the suitability of the above-mentioned candidate.

The members of the Collegium of the High Court have the benefit of hearing the arguments of the candidate under consideration and of assessing her performance and antecedents. The inputs which have been furnished by the Department of Justice in the file have been duly considered by the Collegium of the High Court in pursuance of the earlier resolution of the Collegium of the Supreme Court. Bearing in mind the



clarification which has been issued by the Collegium of the High Court, we are of the view that there is no reason to reject the view which has been formed by the Collegium of the High Court.

In terms of the Memorandum of Procedure, the Judges of the Supreme Court conversant with the affairs of the High Court of Kerala were consulted in order to ascertain the fitness and suitability of the candidate.

The Chief Minister and the Governor for the State of Kerala have conveyed their concurrence to the above recommendation.

We have scrutinized and evaluated the material placed on record, including the report dated 21 March 2024 of the Chief Justice of the High Court of Kerala. The Collegium, therefore, is of the considered view that Smt Sreeja Vijayalakshmi is fit and suitable for appointment as Judge of the High Court of Kerala.

In view of the above, the Collegium resolves to recommend that Smt Sreeja Vijayalakshmi, Advocate, be appointed as Judge of the High Court of Kerala.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

16 April 2024

